

**GOVERNMENT OF INDIA  
DEPARTMENT OF SPACE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1591**

**TO BE ANSWERED ON WEDNESDAY, JULY 29, 2015**

**KU-BAND**

**1591. SHRI RAJENDRA AGRAWAL:**

- (a) whether it is a fact that all KU-Band capacity which is required to be leased by VSAT operators, broadcasters and DTH operators in India, is channelled only *via* Antrix and if so, the details of provision under which the same is being done;**
- (b) whether it is also a fact that Antrix arranged KU-band capacity is only through leasing from foreign satellites and offers the same as 'INSAT' capacity and if so, under which provision the same is being done;**
- (c) whether such KU-band capacity on different foreign satellites which is offered as 'INSAT' capacity at uniform rates is the same as INSAT satellites; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &  
PENSIONS AND IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH):**

- (a) Yes Madam. As per the provisions of the "Norms, guidelines and procedures for implementation of the policy framework for satellite communications in India", which is approved by**

**the Government in the year 2000, all satellite-capacity requirements in the country are to be handled through Department of Space (DOS). Antrix is the commercial body handling the lease agreements with the users as contract manager on behalf of Department of Space.**

**(b) No Madam. "INSAT" capacity comprises of capacity realised through indigenous satellites and the capacity leased by DOS/Antrix from foreign satellites. In case of non-availability of indigenous satellite capacity, foreign satellite capacities are leased under the provisions of "Norms, guidelines and procedures for implementation of the policy framework for satellite communications in India".**

**(c)&(d) No Madam. Capacity on indigenous satellites and leased capacity on foreign satellites are classified as "INSAT" capacity. While prices of the indigenous capacity are decided by the pricing mechanism approved by the Government of India, the leased capacity prices are based on the quoted price of foreign suppliers with applicable taxes and service charges and hence they are not the same.**

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